

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.07.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 236 of 2020	Yogesh kumar Jashwantlal Thakkar Vs. Indian Overseas Bank & Anr.	Udit Gupta	S. Negi-R1 Madhusudan Sharma-R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 97 of 2020	K.S. Sreenivasan Vs. Landmark Housing Projects (India) Pvt. Ltd.	Anasuya Chaudhury	Kumar Kushyant Singh
3.	Comp. App. (AT) (Ins) No. 194 of 2020	Sunil S. Kakkad Vs. Atrium Infocomm Pvt. Ltd & Anr.	Rajendra Beniwal	
4.	Comp. App (AT) (Ins) No. 212 of 2020	Harish Amilineni Vs. Rajkumar Brothers and Production Pvt. Ltd. & Anr.	S. Jalan	Abhishek Kumar Tripathi-R1 Atif Rahman-RP
5.	Comp. App. (AT) (Ins) No. 340 of 2020	Facor Alloys Ltd. & Anr. Vs. Bhuvan Madan RP of Ferro Alloys Corporation Ltd & Ors.	Neeraj Malik	Diwakar Maheshwari
6.	Comp. App. (AT) (Ins) No. 386 of 2020	Hector Reality Ventures Pvt. Ltd. Through its Director, Sandeep Ralhan Vs. Anand Prakash Soni & Ors.	Manoj K. Srivastwa	
7.	Comp. App. (AT) (Ins) No. 448 of 2020	S. Uma Devi Vs. M. Visvesvaraya Co-operative Ltd.	Vipul Kumar	
8.	Comp. App. (AT) (Ins) No. 549 of 2020	Narendra Kumar Agarwal & Anr. Vs. Monotrone Leasing Pvt. Ltd. & Anr.	Suhita Mukhopadhyay	Charu Tyagi
9.	Comp. App. (AT) (Ins) No. 550 of 2020	Vipul Ltd. Vs. Solitaire Buildmart Pvt. Ltd.	Rajnish Sinha	Akshit Mago

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar